- (a) whether Government proposes to issue certification for Yoga professionals and recognition to Yoga schools;
  - (b) if so, the action taken by Government in this regard, so far;
  - (c) if not, the reasons therefor;
- (d) whether Government has formulated or proposes to formulate any norms for giving certification to Yoga professionals and recognition to Yoga schools in this regard; and
  - (e) the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) (SHRI SHRIPAD YESSO NAIK): (a) to (c) Yes. The Government has established the 'Yoga Certification Board' (YCB) under the Ministry of AYUSH to issue certificates for Yoga Professionals and to give recognition (accreditation) to Yoga Schools.

(d) and (e) Yes. The norms for giving certification to Yoga professionals and recognition to Yoga schools have been formulated by the YCB. The YCB website 'yogacertificationboard.nic.in' gives the details of certification and accreditation. Certification is given in the three categories, namely, Yoga Protocol Instructor, Yoga Wellness Instructor, and Yoga Teacher & Evaluator. Accreditation is given in three categories *i.e.* Leading Yoga Institution, Yoga Institution and Yoga Training Centre.

## Promotion of quality AYUSH products

1603. SHRI RONALD SAPA TLAU: Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

- (a) whether it is a fact that AYUSH Ministry is trying to promote better quality
  AYUSH products on a larger scale for maximum benefit of consumers;
- (b) if so, the challenges the Ministry is facing in promoting better products for wider use by the consumers;
- (c) whether there have been cases where malpractices have been detected in manufacturing different AYUSH medicines; and

(d) if so, what actions/measures have been taken, if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) (SHRI SHRIPAD YESSO NAIK): (a) Yes, the Central Government in the Ministry of AYUSH has implemented a number of programs and schemes to promote the use of better quality of AYUSH products and services by more and more people. In this regard financial support is provided through specified Central Schemes for AYUSH related research, Information-Education-Communication (IEC) activities including seminars, workshops, conferences etc., public health interventions, development of Centres of Excellence and Industry Clusters, Continuing Medical Education (CME) programs, participation of industry in exhibitions & fairs and international cooperation and through Centrally Sponsored Scheme of National AYUSH Mission states are provided grant-in-aid for strengthening and expansion of AYUSH services, development of AYUSH educational institutions, drugs quality control activities and for cultivation of medicinal plants.

- (b) The biggest challenge for the Ministry in promoting the wider use of AYUSH products is inadequate awareness and limited resources.
- (c) and (d) Good Manufacturing Practices (GMP) and quality standards of drugs prescribed in the respective pharmacopoeias are mandatory for the manufacturing of Ayurvedic, Siddha, Unani and Homoeopathic (ASU&H) medicines under the provisions of Drugs and Cosmetics Act, 1940 and Rules thereunder. Cognizance of instances of malpractices in the manufacturing of ASU&H medicines is taken by the State Licensing Authorities/Drug Controllers and such cases reported to the Central Government are referred to the concerned State Governments for necessary action in accordance with the legal provisions. Central Government have time to time made regulatory amendments for effective quality control of ASU&H drugs and issued specific directions/advisories to the State Governments for enforcing the provisions of Drugs and Cosmetics Act and Rules pertaining to these drugs. Pharmacopoeia Commission of Indian Medicine and Homoeopathy and respective Pharmacopoeia Committees have been set up to develop, modify and notify the quality standards of ASU&H drugs and statutory bodies, namely- Ayurvedic, Siddha, Unani Drugs Technical Advisory Board (ASUDTAB), Ayurvedic, Siddha, Unani Drugs Consultative Committee (ASUDCC) and Sub-committee of Drugs Technical Advisory Board for Homoeopathic drugs are constituted under the provisions of Drugs and Cosmetics Act, 1940 to advise

the Central and State Governments in the technical and enforcement matters respectively of ASU&H drugs.

## AYUSH hospital in Darjeeling district, West Bengal

1604. SHRIMATI SHANTA CHHETRI: Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

- (a) whether Government has approved an AYUSH hospital in Darjeeling District in the State of West Bengal;
- (b) if so, the details thereof and whether the construction work has started or not; and
- (c) the number and places approved for such hospitals in the State of West Bengal?

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) (SHRI SHRIPAD YESSO NAIK): (a) and (b) No. However, Central Council for Research in Homoeopathy, an autonomous organization under Ministry of AYUSH has acquired 0.33 Acres of land for construction of Regional Research Institute of Homoeopathy at R.S. Plot No. 22 (P) & 37 (P), Mouza Chotopathuram Jote, JL No. 78 P.S. Phansidewa, Darjeeling district. Construction work has not started.

(c) Under Centrally Sponsored Scheme of National AYUSH Mission (NAM), Central Government has provided financial assistance for setting up of 2 units of upto 50-bedded integrated AYUSH hospitals at Topsikatha, Alipurduar district and Khas Jungle, Paschim Medinipore District in the State of West Bengal.

## Establishing AYUSH hospitals in Jammu and Kashmir

1605. MIR MOHAMMAD FAYAZ: Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

(a) whether Government has any proposal to create posts for Yoga trainers in rural areas in Jammu and Kashmir; and